

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 86 of 2016 & IA NO. 204 of 2016**  
**APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016**  
**APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016**  
**APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016**

**Dated: 9<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**APPEAL NO. 86 of 2016 & IA NO. 204 of 2016**

**Punjab State Power Corporation Ltd. ...Appellant(s)**

**Versus**

**M/s. S.S. Steel Industry & Anr. ...Respondent(s)**

**APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016**

**Punjab State Power Corporation Ltd. ...Appellant(s)**

**Versus**

**Amtek Railcar Industries Pvt. Ltd. & Anr. ...Respondent(s)**

**APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016**

**Punjab State Power Corporation Ltd. ...Appellant(s)**

**Versus**

**Madhav Alloys Pvt. Ltd. & Anr. ...Respondent(s)**

**APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016**

**Punjab State Power Corporation Ltd. ...Appellant(s)**

**Versus**

**Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit**

**Counsel for the Respondent(s) : Mr. Arun Sharma for  
Mr. Tajender K. Joshi for R-1**

**Mr. Sakesh Kumar for R-2**

**ORDER**

Learned counsel for Respondent No.1 is stated to be unwell.

Hence, list the matter on **04.10.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**